

N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at **Panaji-Goa** that **on 5th February 2018 at 2.30 p.m :**

The **Hon'ble Kum. Justice Nutan D. Sardessai** will sit singly in Court Room No.2 and will take up the matters, as per the board to be notified separately.

By order,

High Court, Appellate Side
Bombay.

Sd/-

(Ajit N. Mare)
Registrar Judl-I

1st February 2018